2	Case Type ABLAPL- Anticipatory Bail ADMLS-Admirality Suits. AHO-Appeal Against High Court Order. Application Us 34 of the Act involving International Commercial Arbitration ARBA-Appeals under Arbitration & Conciliation Act ARBP-Petitions under Arbitration & Conciliation Act AS-Admirality Suit. BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Sambalpur Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	Total
2	ADMLS-Admirality Suits. AHO-Appeal Against High Court Order. Application Us 34 of the Act involving International Commercial Arbitration ARBA-Appeals under Arbitration & Conciliation Act ARBP-Petitions under Arbitration & Conciliation Act AS-Admirality Suit. BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Guttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	11 30 1 220 48 1 4227 1 2941 82 2533 20 2 15 1 8663 2 228 335 4
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4	Application Us 34 of the Act involving International Commercial Arbitration ARBA-Appeals under Arbitration & Conciliation Act ARBP-Petitions under Arbitration & Conciliation Act AS-Admirality Suit. BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	1 220 48 1 4227 1 2941 82 2533 20 2 15 1 8663 2 228 335 4
4	Application Us 34 of the Act involving International Commercial Arbitration ARBA-Appeals under Arbitration & Conciliation Act ARBP-Petitions under Arbitration & Conciliation Act AS-Admirality Suit. BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	220 48 1 4227 1 2941 82 2533 20 2 15 1 8663 2 228 335 4
5 6 7 8 9 10 11 11 12 13 14 15 16 17 18 19 20 21 22 23 24 25 26 27 6	ARBA-Appeals under Arbitration & Conciliation Act ARBP-Petitions under Arbitration & Conciliation Act AS-Admirality Suit. BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Guttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	48 1 4227 1 2941 82 2533 20 2 15 1 8663 2 228 335 4
6 7 8 9 10 11 12 12 13 14 15 16 17 18 18 19 20 21 22 23 24 25 26 27 1	ARBP-Petitions under Arbitration & Conciliation Act AS-Admirality Suit. BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	48 1 4227 1 2941 82 2533 20 2 15 1 8663 2 228 335 4
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8 9 0 10 11 11 12 13 14 15 16 17 18 19 20 21 22 23 24 125 26 27 10 10 10 10 10 10 10 10 10 10 10 10 10	BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	4227 1 2941 82 2533 20 2 15 1 8663 2 228 335 4
9 10 11 12 13 14 15 16 17 18 19 20 21 22 23 24 25 26 27 10 10 10 10 10 10 10 10 10 10 10 10 10	CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	1 2941 82 2533 20 2 15 1 8663 2 228 335
10 (1) 11 (1) 12 (1) 13 (1) 14 (1) 15 (1) 16 (1) 17 (1) 18 (1) 19 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10 (2) 10	CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Guttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	2941 82 2533 20 2 15 1 8663 2 228 335
11	CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	82 2533 20 2 15 1 8663 2 228 335 4
12 (1 13 (1 14 (1) 15 (1) 16 (1) 17 (1) 18 (1) 19 (2) 21 (2) 22 (2) 23 (2) 24 (4) 25 (6) 27 (6)	CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	2533 20 2 15 1 8663 2 228 335 4
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15 (16 17 18 18 19 19 20 11 12 12 12 12 12 12 12 12 12 12 12 12	CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	15 8663 2 228 335 4
15 (16 17 18 18 19 19 20 11 12 12 12 12 12 12 12 12 12 12 12 12	CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	1 8663 2 228 335 4
16 (17 (18 (19 (19 (19 (19 (19 (19 (19 (19 (19 (19	CONTAR-Appeals against orders in Crl.Cont.matter CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	8663 2 228 335 4
17 18 19 19 20 10 21 12 22 12 23 24 12 25 16 27 16	CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	2 228 335 4
18 (9 19 19 19 19 19 19 19 19 19 19 19 19 19	Contempt Petition in Berhampur Bench Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	228 335 4
19 (20 (21 (22 (23 (24 (25 (27 (27 (27 (27 (27 (27 (27 (27 (27 (27	Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	335 4
20 (1) (2) (2) (2) (3) (4) (4) (4) (4) (4) (4) (4) (4) (4) (4	Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	335 4
21 (22 (23 (24 (25 (26 (27 (27 (27 (27 (27 (27 (27 (27 (27 (27	Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt	4
22 (23 (24 (25 (26 (27 (27 (27 (27 (27 (27 (27 (27 (27 (27	CONTR-Proceeding relating to Criminal Contempt	
23 (24 (25 (26 (27 (171
24 (25 (26 (27 (COPET-Orginal Petition (Companies Act.)	126
25 (26 (27 (CRA-Criminal Appeals	985
26 (27 (CRLA-Appeal against Judgement/Sentence.	10749
27 (CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1472
	CRLMA-Other Miscellaneous Application.	833
	CRLMC-Appl.under Sec.482 Cr.P.C.	7696
	CRLMP-Criminal Miscellaneous Petition	1136
	CRLREV-Criminal Revision.	9373
	CRLTR-Original Trial.	1
	CRMC-Criminal Miscellaneous Case	25
	CRP-Revision Petition.	162
	CRREV-Criminal Revision	234
	CS(OS)-Civil suits.	1
	CUSREF-Reference under Customs Act.	1
	CVA-Civil Appeals	3
	CVREV-Civil Revision.	15
	CVRVW-Civil Review.	19
	DSREF-Confirmation under Sec.336 Cr.P.C.	4
	EC-Execution Case.	1
	ELA-Appeals from Judgement in Election Pet.	14
	ELPET-Election Petitions.	26
	EXFA-Execution First Appeal.	2
	EXOS-Execution Application.	4
	EXP-Execution Petition.	27
	FA-First Appeal	1085
	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	3297
	FAO-First Appeal from Orders	3231
50	FAO-First Appeal from Orders. FA(OS)-FA from Judgement in original suits.	1

52 GUAP-Pet. under Guardianship and Wards Act. 6 53 IP(M)-Main Petition (Insolvency Act) 1 54 ITA-Appeals Income-tax 292 55 JCRA-Jail Criminal Appeal 113 56 JCRLA-Jail Criminal Revision. 8 58 JCRIV-Jail Criminal Revision. 8 58 JCRIV-Jail Criminal Misc.Case. 1 59 LAA-Appeals (Land Acquisition Act) 934 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 24 62 MACA-Motor Accident Claims. 1 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 52 65 MATA-Matrimonial Cases (Appeals) 104 66 MFA-FA against Spl. Jurisdiction Cases. 59 67 MJC-Misc.Judicial Case. 59 68 MSA-SA from Judgements in Misc. Cases. 97 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 911 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 66 74 OTC-Other Tax Ca	51	CCPI A-Government Annuals	414
53 IP(M)-Main Petition (Insolvency Act) 1 54 ITA-Appeals Income-tax 292 55 JCRA-Jail Criminal Appeal 1153 56 JCRIA-Jail Criminal Appeal 1153 57 JCRIRV-Jail Criminal Revision. 8 58 JCRMC-Jail Criminal Misc.Case. 1 69 LAA-Appeals (Land Acquisition Act) 934 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 5603 62 MACA-Motor Accident Calims. 1 63 MAC-Motor Accident Calims. 1 64 MA-Miscellaneous Appeals 52 65 MATA-Matrimonial Cases (Appeals) 1044 66 MFA-FA against Spl. Jurisdiction Cases. 5 67 MJC-Misc. Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 97 9 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 911 71 OREF-References. 1		GCRLA-Government Appeals CLAR Pot under Cuardianchia and Wards Act	
54 ITA-Appeals Income-tax 292 55 JCRA-Jail Criminal Appeal 13 56 JCRL-Jail Criminal Appeal 1153 57 JCRLRV-Jail Criminal Revision. 8 58 JCRMC-Jail Criminal Misc.Case. 1 59 LAA-Appeals (Land Acquisition Act) 934 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 560 62 MACA-Motor Accident Claims. 560 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 52 65 MATA-Matrimonial Cases (Appeals) 1044 66 MFA-FA against Spl. Jurisdiction Cases. 59 67 MJC-Misc.Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 97 69 OCRMC-Original Cri. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 911 71 OREF-References. 1 72 OS-Original Suit. 1 73			
55 JCRA-Jail Criminal Appeal 1153 56 JCRLAr-Jail Criminal Revision. 8 57 JCRLRV-Jail Criminal Revision. 8 58 JCRMC-Jail Criminal Misc.Case. 1 59 LAA-Appeals (Land Acquisition Act) 934 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 5603 62 MACA-Motor Accident Calims. 1 63 MAC-Motor Accident Calims. 1 64 MAC-Motor Accident Calims. 1 64 MAC-Motor Accident Calims. 1 65 MATA-Matrimonial Cases (Appeals) 1044 66 MFA-FA against Spl. Jurisdiction Cases. 5 67 MJC-Misc. Judicial Case. 59 69 OCRMC-Original Cri. Miscellaneous Case. 97 70 OJC-Original Jurisdiction case (Writ) 911 71 OREF-References. 1 72 OS-Original Spl. 1 73 OTAPL-Other Tax Applications. 66 74			_
56 JCRLA-Jail Criminal Appeal 1153 57 JCRLRV-Jail Criminal Revision. 8 58 JCRMC-Jail Criminal Misc.Case. 1 59 LAA-Appeals (Land Acquisition Act) 934 60 LARE-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 24 62 MACA-Motor Accident Appeals. 5603 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 52 65 MATA-Matrimonial Cases (Appeals) 1044 66 MFA-FA against Spl. Jurisdiction Cases. 59 67 MJC-Misc.Judicial Case. 59 68 MSA-Sa from judgements in Misc. Cases. 97 69 OCRMC-Original Cri. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 911 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 66 74 OTC-Other Tax Case. 1 75			
57 JCRLRV-Jail Criminal Revision. 8 58 JCRMC-Jail Criminal Misc.Case. 1 59 LAA-Appeals (Land Acquisition Act) 934 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 5603 62 MACA-Motor Accident Appeals. 5603 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 52 65 MATA-Matrimonial Cases (Appeals) 1044 66 MFA-FA against Spl. Jurisdiction Cases. 59 67 MJC-Misc.Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 97 69 OCRMC-Original Cri. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 911 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 66 74 OTC-Other Tax Case. 1 75 OVTA-Tax Appeal Under OVAT Act 3 76 </td <td></td> <td></td> <td></td>			
58 JCRMC-Jail Criminal Misc.Case. 1 59 LAA-Appeals (Land Acquisition Act) 934 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 24 62 MACA-Motor Accident Appeals. 5603 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 52 65 MATA-Matrimonial Cases (Appeals) 1044 66 MFA-FA against Spl. Jurisdiction Cases. 5 67 MJC-Misc. Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 97 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 911 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 66 64 OTC-Other Tax Case. 1 75 OVTA-Tax Appeal Under OVAT Act 3 76 RCFA-First Appeals(Rent Control Matters) 1			
59 LAA-Appeals (Land Acquisition Act) 934 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 24 62 MACA-Motor Accident Appeals. 5603 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 52 65 MATA-Matrimonial Cases (Appeals) 1044 66 MFA-FA against Spl. Jurisdiction Cases. 59 67 MJC-Misc.Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 97 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 911 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 66 74 OTC-Other Tax Case. 1 75 OVTA-Tax Appeal Under OVAT Act 3 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 1			
60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 24 62 MACA-Motor Accident Appeals. 5603 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 52 65 MATA-Matrimonial Cases (Appeals) 1044 66 MFA-FA against Spl. Jurisdiction Cases. 59 67 MJC-Misc.Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 97 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Suit. 91 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 66 74 OTC-Other Tax Case. 1 75 OVTA-Tax Appeal Under OVAT Act 3 76 RCFA-First Appeals (Rent Control Matters) 1 77 Review Petition in Brubanneswar Bench 85 78 Review Petition in Cuttack Bench 121 80			
61 LPA-Letters Patent Appeals. 54 62 MACA-Motor Accident Appeals. 5603 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 52 65 MATA-Matrimonial Cases (Appeals) 1044 66 MFA-FA against Spl. Jurisdiction Cases. 59 67 MJC-Misc. Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 97 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 911 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 66 74 OTC-Other Tax Case. 1 75 OVTA-Tax Appeal Under OVAT Act 3 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 1 78 Review Petition in Cuttack Bench 1 79 Review Petition in Cuttack Bench 121			
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108	WP(C)-Writ Petition under Art.226 and 227. Grand Total	64475 163054
107	WPC(T)-Temporary Number in Bhubaneswar	16
106	WPC(TA)-Transfer Application in Bhubaneswar Bench	7
105	WPC(TAC)-Transfer Application in Cuttack Bench	99
104	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	358
103	WPC(OAS)-Original Application in Sambalpur Bench	104